

1	2	3	4	5	6	7
51.	Indian Olympic Association, New Delhi	39.54	284.44	0.00		323.98
52.	Sports Authority of India, J.N. Stadium, New Delhi	322.00	7387.77			7709.77
53.	Association of Indian Universities (NSPO)	160.89	8.09	186.01		354.99
54.	Ball Badminton Federation of India	0.00	18.69	13.25	1.00	32.94
55.	Roll Ball Federation of India	0.00	0.00	4.51		4.51
56.	Jump Rope Fed. of India	0.00	8.09	9.50	3.00	20.59
57.	Winter Games Fed. of India	0.00	0.00	2.97		2.97
58.	Subroto Mukherjee Educational Society		7.50			7.50
59.	Jawaharlal Nehru Hockey Tournament Society		8.87			8.87
		13603.38	13057.26	14969.22	106.59	41736.4
Funds released for National Coaching camps & salary of foreign coaches			5368.67	7822.06		

*Provisional

Assistance for sports infrastructure in rural areas

2274. DR. T.N. SEEMA: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Central Government has any plans to assist in the building of sports infrastructure including stadia in rural areas and small towns;
- (b) if so, the details thereof;
- (c) the number of stadia that have been built in the rural areas of Kerala with the assistance of the Central Government under the scheme during the last three years;
- (d) whether the funds are inadequate for the purpose; and

(e) if so, the steps proposed to be taken by Government to provide adequate funds in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) The Central Government is implementing a Scheme named as Rajiv Gandhi Khel Abhiyan (RGKA) with a view to create sports infrastructure throughout the country. Under the RGKA it is proposed to construct a sports complex in each block of the country, both for outdoor and indoor sports disciplines. Details of the RGKA Scheme are given in the Statement (*See* below). Central Government is also implementing the Urban Sports Infrastructure Scheme (USIS) under which 100% financial assistance, subject to prescribed ceiling is provided to (a) State Governments; (b) Local Civic Bodies; (c) School, Colleges and Universities under Central/State Governments; and (d) Sports Control Boards for development of the (i) Synthetic playing surface (for hockey, football and athletics); and (ii) Multipurpose indoor hall.

(c) to (e) Do not arise.

Statement

Details of the RGKA Scheme

Under the RGKA scheme, it is proposed to construct a sports complex in each block of the country, both for outdoor and indoor sports disciplines, on land measuring about six seven acres at a cost of ₹ 80 lakh each (Total ₹ 1.60 crore). There is also provision of ₹ 15 lakh for sports equipment to be provided by Ministry of Youth Affairs and Sports. It is proposed to have sporting facilities for both indoor and outdoor disciplines.

All the 6545 blocks in 634 districts will be covered in a phased manner over a period of 5 years. Funds for construction of the block level sports complex will be converged from different schemes such as Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA); Backward Regions Grant Fund (BRGF); Non Lapsable Central Pool of Resources (NLCPR -Central); Additional Central Assistance (ACA) for the Left Wing Extremism (LWE) affected districts, of the Ministries of Rural Development, Panchayati Raj, Development of North Eastern Region (DONER) and Planning Commission respectively with RGKA. Development of playfields at village panchayats will be undertaken under the scheme under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) of the Ministry of Rural Development.

Three Sports Trainers (one Master Sports Trainer and two Sports Trainers, out of

serving Physical Education Teachers) will be engaged in each block level sports complex for training of sports persons. They will be given suitable honorarium in addition to their normal salaries received from respective school/college.

Annual Sports competitions viz., Rural Sports Competitions, Women Sports Competitions, North-East Games and Special Area Games (for LWE affected regions) shall be held under RGKA upto the National level. The grants for holding the above competitions have also been enhanced.

Appointment of foreign coaches

2275. DR. T.N. SEEMA: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has appointed many foreign coaches for training of athletes in the country;

(b) if so, the details and the number of foreign coaches employed by Government;

(c) whether Government has issued any guidelines for selection of foreign coaches;

(d) if so, the details thereof;

(e) whether any review has been done regarding the outcome of performance of the athletes trained by foreign coaches in various international sports events; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL) : (a) Yes, Sir.

(b) During the last three years and the current financial year, Government has engaged foreign coaches in the sports disciplines of archery, boxing, athletics, basketball, badminton, hockey, shooting, squash, table tennis, wrestling, yachting, gymnastic, judo, taekwondo, tennis and kayaking & canoeing as per details given below:-

Sl. No.	Year	No. of foreign coaches engaged
1.	2011-12	31
2.	2012-13	34
